

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1836/2015

Date of order: 05.12.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

**DIPSIKHA MUKHERJEE
VS.
STAFF SELECTION COMMISSION**

For the Applicant : Mr. S. K. Dutta, Counsel

For the Respondents : Mr. B. P. Manna, Counsel
Mr. S. Bhattacharya, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. Since ld. Counsel for applicant submits that the applicant had already selected in Combined Graduate Level Examination and appointed and thereafter has already been joined, the OA has become infructuous.

3. Accordingly, OA is disposed of as infructuous. Applicant shall be at liberty to agitate afresh, if further aggrieved.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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